

In The Central Administrative Tribunal
Calcutta Bench

CA 1063 of 1987

Date of Order : 12-12-2000

Present : Hon'ble Mr. D. Furkayastha, Judicial Member

Sunirmal Jana

~~VS~~

E/o Post

For the Applicant : None

For the Official : None
Respondents

For the Private : Md. Ibrahim, Counsel
Respondents

ORDER

1d. Counsel Mr. Md. Ibrahim on behalf of the private respondents submits that the applicant did not furnish the copy of the application till date. So, the applicant is directed to furnish the copy of the application to the private respondents forthwith. Accordingly, matter stands adjourned to 28-3-2001.

2. A plain copy of this order be handed over to the L. Counsel of both the parties.

(L. Furkayastha)
Member(J)

DP